## **ORDER**

Hon'ble Mr. Justice **R.D. Khare** in addition to his own determination is assigned the supplementary fresh cases from Serial nos.1 to 150 (except PH/TU matters) to be taken up on 27.07.2015 of Court no.49 (Hon'ble Mr. Justice Pankaj Naqvi).

Hon'ble Mr. Justice **Vipin Sinha** in addition to his own determination is assigned the supplementary fresh cases from Serial nos. 151 onwards (except PH/TU matters) and backlog fresh cases to be taken up on 27.07.2015 of Court no.49 (Hon'ble Mr. Justice Pankaj Naqvi).

24.07.2015

## **ORDER**

Hon'ble Mr. Justice **K.N. Bajpayee** in addition to his own determination is assigned the supplementary fresh cases from Serial nos.1 to 75 (except PH/TU matters) to be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **Manoj Misra** in addition to his own determination is assigned the supplementary fresh cases from Serial nos.76 to 150 (except PH/TU matters) to be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **Shashi Kant** in addition to his own determination is assigned the supplementary fresh cases from Serial nos.151 to 225 (except PH/TU matters) to be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **Om Prakash** in addition to his own determination is assigned the supplementary fresh cases from Serial nos. 226 onwards (except PH/TU matters) to be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **B. Amit Sthalekar** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 75 be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

Hon'ble Mr. Justice **V.K. Birla** in addition to his own determination is assigned the backlog fresh cases from Serial nos.76 onwards be taken up on 27.07.2015 of Court no.53 (Hon'ble Mr. Justice Ramesh Sinha).

24.07.2015

## **ORDER**

The Division Bench presided over by Hon'ble Mr. Justice **B.K. Narayana** in addition to its own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 27.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

24.07.2015